

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:2309  
ANSWERED ON:07.12.2006  
PARTICIPATION OF WORKERS IN MANAGEMENT  
Gangwar Shri Santosh Kumar

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government is considering to allow participation of workers in management of public sector enterprises;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV)

(a): The existing scheme for Employees' Participation in Management was notified by Ministry of Labour & Employment in the year 1983 for all Central Public Sector Enterprises(CPSEs) except those which have been given specific exemption. All departmentally run undertakings of the central government are excluded from the scheme.

(b)&(c): The scheme envisages constitution of bipartite forums at the shop and plant levels. In enterprises considered suitable, it also provides for Board level participation. The scheme provides for bipartite consideration of certain work-related issues concerning production, quality, targets, technological improvement, safety, welfare measures, environmental issues, absenteeism, financial performance of the enterprise etc.